

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

RA. No.91/99 in
OA. No.1164 of 1999

Between:

Dated: 14.10.99

A. Manjula

.. Applicant

And

1. The Superintendent of Post Offices,
Wanaparthy Division, Wanaparthy. .. Respondents

Counsel for the Applicant : Mr. S. Ramakrishna Rao

Counsel for the Respondent : Mr. M. C. Jacob

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR : MEMBER (J)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr. S. Ramakrishna Rao, for the applicant and Mr. M. C. Jacob, for the respondents.

When the RA was taken up for hearing the learned counsel for the applicant submitted that he is withdrawing this RA. He is permitted to do so.

RA is disposed of as not pressed. No costs.

Sr.

Ans
Section Officer